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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No. 7/2005
In
O.A. No. 631/2004

New Delhi this the 26th day of May, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Smt. Murti Devi
W/o ate Attar Singh,
R/o House No. 383
Village & Post Office Kanjhawala
Delhi-110081.

-Applicant

(None Present)

Versus

1. Shri Amar Singh
Chief Secretary,
Government of NCT of Delhi
Old Secretariat, Delhi.

2. Mrs. Geeta Sagar
Chairman
Delhi Subordinate Services Selection Board
IIIrd Floor UTGS Building
Behind Karkardooma Court Complex
Vishwas Nagar,
Shahdara, Delhi-110092.

-Respondents


(By Advocate: Mrs. Promila Safaya, proxy for
Shri Vijay Pandita)

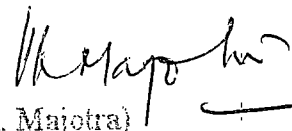
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

In compliance of Tribunal's directions contained in order dated 31.5.2004 in OA-631/2004, applicant's name has been recommended for appointment to the post of Supervisor (women). It is stated that after fulfilling the eligibility condition^s as laid down in the Recruitment Rules, applicant shall be offered appointment.

2. Compliance of Tribunal's directions having been effected, the C.P. is dropped and notices to the respondents are discharged.


(Meera Chhibber)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

cc.